

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P.(IB)-737(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

NAME OF THE PARTIES: - Punjab National Bank
V/s
Ravi Gupta

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sushmita Chauhan appeared for the Petitioner/Financial Creditor through VC. Adv. Udaya Sankar Samudrala a/w Adv. Sujit Upadhyay appeared for the Respondent/Personal Guarantor. Counsel for the Respondent seeks time to file reply/objection. Let the reply/objection, if any, against the report be filed within a period of three weeks by serving an advance copy of the reply to the other side. List this matter for the final hearing on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)